- (b) how much crude oil has been produced by the private companies;
- (c) whether the crude oil produced in Assam and North-East is sufficient for four refineries located in Assam (including N.R.L.); and
  - (d) if not, what is the shortage?

OF STATE THE MINISTER IN THE MINISTRY OF PETRO-LEUM AND NATURAL (SHRI SANTOSH KUMAR GAN-GWAR): (a) and (b) The crude oil production from ONGC, OIL and private/JV fields during last three years are as under:

(figures in MMT)

The state of the s												
Year									ONGC	OIL		Total
1995-96									31.635			
1996-97									28 685	2.870	1 345	32.900
1997-98									28.250	3.094	2.514	33.858

- (c) No, Sir.
- d) Numaligarh Refinery is excommissioned pected to be March' 99. The shortage of crude for 1999-2000 for four refineries located in Assam (including NRL) is expected to be 1.886 MMT.

## Policy for LpG dealership in Tehsil Headquarters of Hilly areas

- SHRIMATI CHAND-1968. RESH KUMARI: Will the Minister of PETROLEUM AND NATU-RAL GAS be pleased to state:
- (a) the present policy to allot LPG dealership in Tehsil Headquarters of a Hilly State;
- (b) whether the present policy of LPG dealership in Hilly areas has been reducing the forest areas of the region:
  - the consumers of (c) whether LPG in Hilly areas have to carry heavy LPG cylinders at risk their lives:
  - (d) whehter Government propose to amend the existing LPG dealership rules to set up the same in vil-

lages to avoid the apprehension as in parts (b) and (c); and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETRO-LEUM AND NATURAL (SHRI SANTOSH KUMAR GAN-GWAR): (a) LPG distributorships are opened in the country subject to the locations meeting the feasibility and economic viability norms of the Oil Industry including in the hilly areas.

- (b) In order to protect the forests in hilly areas, Government has allowed release of LPG connections across the counter at the locations situated above the altitude of 2000 ft. MSL in all the hilly areas.
- (c) to (e) Generallly, home delivery of LPG refills is made in main markets, where the LPG distributorship is located. hilly areas, the villages are generally thinly populated and are situated far off from the main distributor's point and scattered in different directions. Under such circumstances, it becomes too prohi-

bitive for LPG distributors ior providing home delivery from the cost angle.

However, in hilly areas because of high cost of delivery, which cannot be fully compensated through the distributor commission, the concerned district authorities authorise LPG distributors collection/ recovery of additional specific bome delivery charges called as cooliage charges from the domestic LPG consumers. Therefore, there is no proposal to amend the existing rules in respect of hilly areas.

## पेट्रोल और प्राञ्चितिक गैस की खोज संबंधी सर्वेक्षण

1969 श्री ग्रोंकार सिंह लखावत : क्या पेट्टोलियम और प्राकृतिक गैस मंत्री यह बताने की क्रमा करेंगे कि:

- (क) पेट्रोलियम ग्रौर प्राकृतिक गैस की खोज के लिए किन-किन स्थानों का सर्वेक्षण किया गया है, श्रीर
- (ख) क्या राजस्थान में पेट्रोलियम व प्राकृतिक गैंस होने का पता लगाया गया है यदि हां, तो उसका व्यौराक्या है?

वेट्रौलियम और प्राकृतिक गैस मंद्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार) : (क) भ्रपेक्षित जानकारी अनुबंध में दी गई है ।

- (ख) जी हां। आरो. एन. जी. सी., श्रायल इंडिया लि० तथा निजी/संयुक्त उद्यम प्रचालकों ने मिलकर राजस्थान में निम्नलिखित अस्वेषण व विकास कार्य किए :
  - (i) भूकंपीय सर्वेक्षण:

35170 जीएलके **दिग्रायामी** 314 वर्गं कि.मी विभायामी

(ii) वेधित क्पों की संख्या

राजस्थान में प्राकृतिक गैस वाणिज्यिक माक्राओं में खोजी गई है। बीकार-नागौर बेसिन में भी कुछ भारी तेल का पता चला है।

## LPG Waiting List

1970. SHRI S. M. KRISHNA: Will the Minister of PETROLE-UM AND NATURAL GAS pleased to refer to reply to Unstarred Question 409 given in Rajya Sabha on the 2nd December, 1998 and state:

- (a) what is the criteria for preparing waiting list for LPG whether there is any mechanism with Government's to periodically review/regulate the list;
- (b) whether Government's attenhas been drawn to the newsitem captioned "LPG connections, the wait goes on" which appeared in the Hindustan Times, dated the 25th August, 1998, if so, the reaction of Government thereto.
- (c) the action taken so against the guilty people for alleged malpractices in oil companies?

THE MINISTER OF STATE IN THE MINISTRY OF PET-ROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GAN-GWAR): (a) It is mandatory for all the PSU Oil Comowies distributors to maintain a waitlist regisprospective ter for registration of customer wishing to avail of LPG connection. As per the existing practice, no registration for booking of a gas connection is being charged. New LPG connections are released strictly on basis of seniority in the waitlist maintained by distributors within the allocation given by the PSU Companies. Regular/surprise inspections of the LPG distributorships are also carried out by oil company officials which includes verification in regard to release of LPG connections against list in order of seniority of registration.